

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:98
ANSWERED ON:20.02.2009
SCHEMES FOR TRIBAL EDUCATION
Khandelwal Shri Hemant

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the Central Schemes under operation for promotion of residential schools for
- (b) the financial assistance granted during each of the last three years in this behalf, State-wise;
- (c) whether the Government proposes to formulate a scheme for opening schools to impart compulsory education to tribals in the tribal areas of the country including Madhya Pradesh; and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(DR. RAMESHWAR ORAON)

(a) to (d): A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 98 FOR ANSWER ON 20.02.09 ASKED BY SHRI HEMANT KHANDELWAL REGARDING SCHEMES FOR TRIBAL EDUCATION

(a) to (d): For promotion of Residential Schools for tribal students, funds are provided by the Ministry of Tribal Affairs to the State Governments, NGOs under four Central Schemes viz strengthening education among Scheduled Tribe Girls in low literacy districts, establishment of Ashram Schools in TSP Areas, setting up of Eklayva Model Residential Schools out of Grant under Article 275 (1) of the Constitution of India and Grant-in-aid to voluntary organizations working for Welfare of Scheduled Tribes. These schools are managed by State Governments or NGOs or Registered Societies.

Financial Assistance released for promotion of Residential Schools for tribal students under each of the four schemes is at Annexure – I, II, III and IV.

The Ministry of Tribal Affairs does not propose to formulate a scheme for opening schools to impart compulsory education to tribals in the tribal areas of the country including Madhya Pradesh.